

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 20
(IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy

.... Applicant/petitioner

v.

M/s. Granite Gate Properties P Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 14.06.2019

Coram:

SH. R. VARADHARAJAN,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the respondent

Mr. Vinod Chaurasia, Adv. for RP.

ORDER

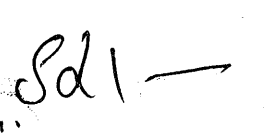
CA-1156(PB)/2019:-

Learned counsel for the applicant seeks and is granted one week time.

List on 01.07.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)